

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.25701 of 2020

Dr. Sambit Patra ***Petitioner***

Mr. S.S. Tripathy, Advocate

-versus-

State of Odisha and others ***Opposite Parties***

Mr. Debakanta Mohanty, A.G.A. for the State

Mr. S.P. Misra, Senior Advocate for O.P. No.2

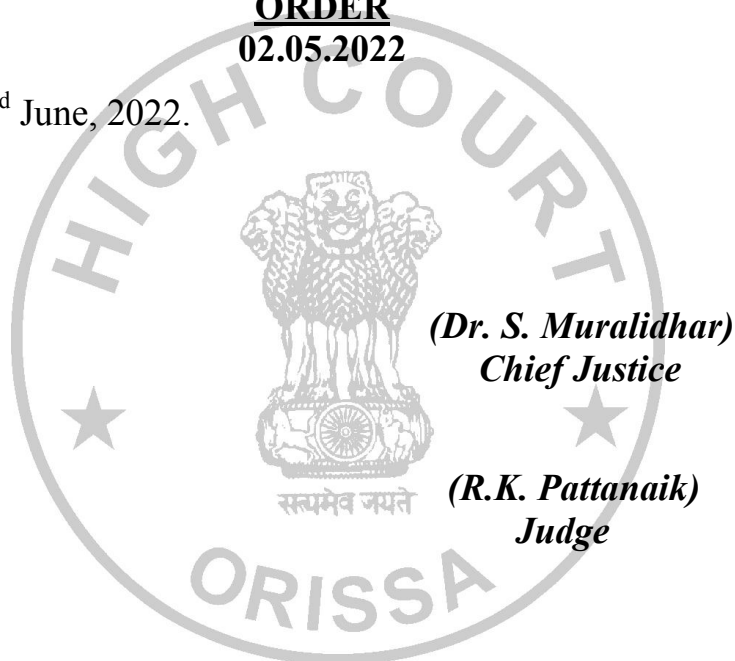
**CORAM:
THE CHIEF JUSTICE
JUSTICE R.K. PATTANAİK**

ORDER

02.05.2022

Order No.

11. List on 22nd June, 2022.



S.K. Guin